

BENCH-I

(9)

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

I.A.No. 39/KB/2018
C.P.No.57/KB/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Biva Pyne & Ors-Vs-Camperdown Pressing Co. Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KULDIP MALLIK ADV
2. DEBASRI MALLIK ADV

For
Alpana Pyne
R Avishik Pyne

Ranu Mallik
15/1/18

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent no.3 is present.

List it on 22/02/2018 along with the C.P.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)